

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1811**  
TO BE ANSWERED ON 16.12.2022

**Funds to Chhattisgarh under BBBP Scheme**

1811. SHRI SANTOSH PANDEY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the date since 'Beti Bachao, Beti Padhao' (BBBP) scheme is operational in Chhattisgarh;
- (b) the funds provided by the Union Government to Chhattisgarh under the said scheme since the launch of the scheme, year-wise;
- (c) the amount utilized and that remained unutilized out of the said funds, year-wise and district-wise in the said State; and
- (d) the details of the funds utilized out of the received amount in Kabirdham and Rajnandgaon districts under Rajnandgaon Parliamentary Constituency under the said scheme?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

**(a) to (c):** Beti Bachao Beti Padhao (BBBP) scheme was launched on 22nd January, 2015 initially in 100 districts including 1 district of Chhattisgarh namely Raigarh. Another district namely Bijapur was also selected for Multi- Sectoral Intervention from financial year 2018-19 onward. Further, from financial year 2022-23, all the districts of Chhattisgarh have been selected for multi-sectoral intervention. District wise details of the fund released and utilized under BBBP for the State of Chhattisgarh since inception of the scheme is at **Annexure**.

**(d) :** Under BBBP, earlier funds were released directly to the BBBP dedicated account of the selected districts. However, from the current financial year, in accordance with the directions of Ministry of Finance, the funds are required to be routed through the State Government. In this regard, to manage the funds at State level, the states are required to open a Single Nodal Agency (SNA) account and link it with all the subsidiary accounts at the district level. Further, all the transactions are required to be done through Government's online payment system i.e. Public Finance Management System (PFMS).

Kabirdham and Rajnandgaon districts of Chhattisgarh have been selected in the current financial year (2022-23) only and fund have not been released so far to these districts since the State of Chhattisgarh has not fulfilled this requirement .

**Annexure .**

**Statement in reference to part (a) to (c) of Lok Sabha admitted Un-Starred Question No. 1811 for 16.12.2022 raised by SHRI SANTOSH PANDEY regarding " Funds to Chhattisgarh under BBBP Scheme " .**

**Districts wise Status of funds to various districts of Chhattisgarh since inception of Scheme.**

**(i) From 2015-16 to 2017-18 only 1 district was selected for Multi Sectoral Intervention**

**( Rs in Lakhs )**

<b>District</b>	<b>Amount released during 2015-16</b>	<b>Amount utilized During 2015-16</b>	<b>Amount released during 2016-17</b>	<b>Amount utilized During 2016-17</b>	<b>Amount released during 2017-18</b>	<b>Amount utilized During 2017-18</b>
Raigarh	32.505	22.42	-	-	36.91	34.03

**(ii) From 2018-19 to 2021-22, 2 districts were selected for Multi Sectoral Intervention**

**( Rs. in Lakhs)**

<b>District</b>	<b>Amount released during 2018-19</b>	<b>Amount utilized During 2018-19</b>	<b>Amount released during 2019-20</b>	<b>Amount utilized During 2019-20</b>	<b>Amount released during 2020-21</b>	<b>Amount utilized During 2020-21</b>	<b>Amount released during 2021-22</b>	<b>Amount utilized During 2021-22</b>
Raigarh	11.54	12.02	12.51	25	12.50	3.36	20.86	20.36
Bijapur	25.00	2.65	22.26	42.23	36.31	38.49	29.80	19.42

**(iii) Fund have not been released to any district of Chhattisgarh in the current financial Year 2022-23 as the SNA account of BBBP has not been mapped with PFMS.**

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